

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE AT PUNE

Original Application No. 25 of 2023

Dilip B. Nevatia

... Applicant

V/s.

Union of India & Ors

... Respondent

**Herein the Reply Affidavit on behalf of the Respondent No.4 BMC**

1. I, Shri. Nakul Manohar Patil, Age 47 years, Occ. Working as Assistant Engineer (Building Proposal) City-VI, of Brihanmumbai Municipal Corporation, having office at Office of Deputy Chief Engineer (BP) City, Bhagwan Walmiki Chowk, Vidyalkar College Marg, Wadal (East), Mumbai-400037, do state solemn affirmation as under:
2. The Respondent No. 8 to 12 had submitted Application for regularisation of the Project on CS No. 730 at Village Worli. The proposal was process and placed before the Municipal Commissioner.
3. The Municipal Commissioner vide remarks dated 29.12.2025 has directed to clarified the following:
  - 1 since the plot falls under CRZ the proposal at Sr. No.2 is not permitted,
  2. Sr. No. 6 is to be process as per policy
  3. Auto DCR Scrutiny is not completedthe note sheet dated 29.12.2025 is hereby annexed and marked as **Exhibit A**
4. The proposal thereafter being uploaded on Auto DCR and re-submitted. The same is under scrutiny and shall be decided in accordance with Law and Rules and regulations  
Solemnly affirmed at Mumbai.

This day 24<sup>th</sup> of February, 2026

*N. Zaidi*

**Respondent No. 4**

*Sabe*  
**Adv for Respondent No.4**



VERIFICATION

I, Shri. Nakul Manohar Patil, Age 47 years, Occ. Working as Assistant Engineer (Building Proposal) City-VI, of Brihanmumbai Municipal Corporation, having office at Office of Deputy Chief Engineer (BP) City, Bhagwan Walmiki Chowk, Vidyalkar College Marg, Wadal (East), Mumbai-400037, do hereby solemnly declared that what is stated foregoing para is Affidavit in Reply is stated from the office file of the Respondent and on information and belief which I believe the same to be true.

Solemnly declared at Mumbai )

Dated this 24<sup>th</sup> Feb 2026. )

*[Handwritten Signature]*

Before Me

Identified by me,

*[Handwritten Signature]*

Advocate for Respondent No.4

**BEFORE ME**

*[Handwritten Signature]*

**HASAN. M. ZAIDI  
NOTARY  
Government of India  
Mumbai & Palghar Dist.**

24 FEB 2026

**NOTED & REGISTERED**  
Sr. No. 384 Page No. 40  
Book No. 19 Date. 24 FEB 2026





## BRIHANMUMBAI MUNICIPAL CORPORATION

Notesheet

Application Number : P-16330/2023/  
(730)/G/South/WORLI/342/1/Ne  
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Ward Name : G/South

Zone Name : City

Inward Date : 07 Apr 2023

Architect/LE/SE Name : JINISH NARENDRA SONI

Issued On : 29 Dec 2025

**Authority Remark:**

Please clarify -

1. Since the plot is CRZ area sr.no.2 is not permissible.
2. Sr.No.6 is to be processed as per the policy.
3. Auto DCR scrutiny is not done.

Digitally signed by Bhushan Ashok Gagrani  
Date: 29 Dec 2025 19:34:32  
Organization: Brihanmumbai Municipal Corporation  
Designation: Municipal Commissioner

Shri. Bhushan A. Gagrani (Municipal  
Commissioner)

